

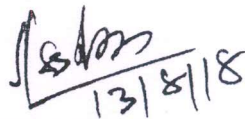
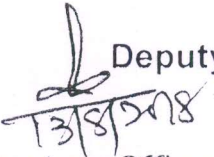


Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

No: LD (A) 2018/54
Dated. 13 - 08 - 2018.

Subject: Furnishing of updated status of all pending cases.

Undersigned is directed to refer the Additional Secretaries (Legal) /Senior Law Officers/Public Law Officers/Legal Assistants/Junior Legal Assistants working in different Departments/Offices to this Department's letter of even number dated 27-07-2018 regarding the subject cited above and to request them to forward complete data about the pendency of cases to the office of Ld. Advocate General within two days positively without any further delay and a soft copy of same be shared with this Department on **Law-jk@nic.in**.


13/8/18
(Ashish Gupta)
Deputy Legal Remembrancer

13/8/18

Additional Secretary/Senior Law Officer/
Public Law Officer/Legal Assistant/
Junior Legal Assistant,
_____ Department.

Copy to the Private Secretary to Advocate General's Office, J&K Srinagar for information. This is with reference to letter No.AG/PSS/2018/309-10 dated 27-07-2018.